

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (C) No. 6148 of 2019

Pramod Kumar Sharma Petitioner
Versus
The State of Jharkhand and others Respondents

WITH

W.P. (C) No. 6156 of 2019

Anirudh Kumar Singh Petitioner
Versus
The State of Jharkhand and others Respondents

WITH

W.P. (C) No. 6157 of 2019

Kamta Prasad Ray Petitioner
Versus
The State of Jharkhand and others Respondents

WITH

W.P. (C) No. 6536 of 2019

Pawan Kumar Petitioner
Versus
The State of Jharkhand and others Respondents

WITH

W.P. (C) No. 299 of 2021

Yogesh Kumar Yadav Petitioner
Versus
The State of Jharkhand and others Respondents

WITH

W.P. (C) No. 304 of 2021

Puran Saw Petitioner
Versus
The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner: Mr. Sumeet Gadodia, Advocate (in 6148/19,
6156/19, 6157/19, 299/21 & 304/21)
Mr. Arpan Mishra, Advocate (in 6536/19)
For the State: Mr. Sachin Kumar (Addl. A.G.-II), P.A.S. Pati
(S.C.-IV) & Piyush Chitresh (A.C. to A.G.)

Oral Order

13/Dated: 17.04.2021

Heard in part.

Put up these cases on 20.04.2021 for further hearing.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)